



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,13th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/3006/2019	PRIYA RANI DAS @ PRIYA DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. S D PURKAYASTHA	SC, NF RLY
ADMISSION				
23	WA/329/2018 CAVT. NO.1184/2018 FIXED	M/S RAJLAKSHMI DRUGS Versus THE NUMALIGARH REFINERY LIMITED AND 5 ORS	MS A DAS MS. P CHAKRABORTY MS. K KHAN	MR. B CHAKRABORTY (R6) MR. N DEKA MR. M GOGOI MR S HUSSAIN (R6) FOR CAVEATOR
	WITH I.A.(Civil)/3942/2018 in WA/329/2018	M/S RAJLAKSHMI DRUGS Versus THE NUMALIGARH REFINERY LIMITED AND 5 ORS	MS A DAS MS. P CHAKRABORTY MS. K KHAN	MR. N DEKA MR. M GOGOI FOR CAVEATOR
24	WA/86/2019	M/S NR EMPLOYEES CONSUMAR CO- OPERATIVE SOCIETY LTD (M/S NRECCSL) AND ANR Versus THE NUMALIGARH REFINERY LTD AND 7 ORS	MS. S KAKATI MR. C CHAKRAVARTY	MR. S C KEYAL (R-4 to 8) MR. N DEKA (R-1 to 3) FOR THE CAVEATOR
25	WA/118/2019 CAVT. 335/19	SRI NABAJYOTI BARMAN Versus ABDUL HAMID MIAH AND 5 ORS.	MR. A DEKA MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS SC, EDU FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR A N AHMED	12-05-2019	To	13-05-2019
12)	MR. U SARMA	13-05-2019	To	13-05-2019
13)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
14)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
15)	MR K AGARWAL	13-05-2019	To	17-05-2019
16)	MR A KUNDU	13-05-2019	To	23-05-2019
17)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
18)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
19)	MS. A VERMA	11-05-2019	To	31-05-2019
20)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
64 Cont.Cas(C)/261/2019	ARUN KUMAR HAZARIKA Versus AMLAN BARUAH AND 2 ORS.	MR. M CHANDA MR S CHOUDHURY	
65 Cont.Cas(C)/262/2019	PRANTIK DAS AND ANR. Versus RAKESH KUMAR AND 4 ORS.	MRS. K DEVI MS NILAM DEVI	
66 WP(C)/2968/2019	RANDEEP KUMAR BARUA, APS Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM
67 WP(C)/2969/2019 B/O	BALWANT SINGH Versus THE STATE OF ASSAM AND 18 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. R CHAKRABORTTY	GA, ASSAM
68 WP(C)/2970/2019	DWIPEN KUMAR SARMA Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM
69 WP(C)/2977/2019	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEB MR. S Z RAHMAN	GA, ASSAM SC, BTC
70 WP(C)/2978/2019	HARGOVINDA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. B PHOM	GA, ASSAM SC, REVENUE
71 WP(C)/2980/2019	JOYNAL ABDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MS C M DEKA MR. D HUSSAIN MR N AHMED MR. A S TAPADER	GA, ASSAM SC, REVENUE
72 WP(C)/2981/2019	UMESH BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MR. M K DUTTA	SC, HEALTH
73 WP(C)/2982/2019	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S A HUSSAIN MR D J HALOI MR A JAIN	GA, ASSAM

74	WP(C)/3004/2019	NAZRUL ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. T ALI	GA, ASSAM
75	WP(C)/3008/2019 B/O	JAYANTA KUMAR SARMA Versus THE STATE OF ASSAM AND ANR.	MR. N U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	GA, ASSAM
76	WP(C)/3009/2019	PANKAJ PATGIRI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM MR. N UPADHAYAY SC, IRRIGATION
77	WP(C)/3010/2019	FOKRUIJ ZAMAN @ FOKRUIJ ZAMAN SIDDIQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHAMUAH MR. C P SHARMA	GA, ASSAM SC, GHC
78	WP(C)/3011/2019	MINERAL OIL WORKERS UNION Versus INDIAN OIL CORPORATION LTD AND 4 ORS.	MR A DASGUPTA MS. B DAS	SC, I O C
79	WP(C)/3015/2019	KRISHNA HAZARIKA AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
80	WP(C)/3016/2019	RANJIT PATOWARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P SAIKIA MS. G KASHYAP	SC, TRANSPORT SC, A S T C
81	WP(C)/3020/2019	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A A R KARIM	SC, SOCIAL WELFARE
82	WP(C)/3022/2019	BHANU SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
83	WP(C)/3023/2019	NRIPENDRA NATH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
84	WP(C)/3027/2019 B/O	SABITA KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MR. N HOQUE	GA, ASSAM SC, BTC
85	WP(C)/3028/2019	BIKASH JYOTI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	GA, ASSAM SC, FOREST
ADMISSION				
86	WP(C)/934/2019 B/O	BURHAN UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, P H E
87	WP(C)/2564/2019 FIXED	LAKHI RANI GOALA Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MRS. R RONGMEI	GA, ASSAM
WITH				
I.A.(Civil)/1593/2019 in WP(C)/2564/2019		LILABATI GOALA (ROY) Versus LAKHI RANI GOALA	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM MR R DHAR
ORDERS				
88	Cont.Cas(C)/135/2018 FIXED	PRITAM DAS AND ANR Versus SAMIR SINGHA	MR. J I BORBHUIYA MRS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
89	Cont.Cas(C)/229/2019 FIXED	HARIBUSHAN DAS Versus R.L. BHUIYAN AND ANR.	MR. S DAS	

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LEAVE NOTE OF ADVOCATES FOR 13/05/2019

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
46	WP(C)/2679/2019 FIXED	M/S. ASHADEEP BUILDERS PVT. LTD. AND ANR. Versus THE DEPUTY COMMISSIONER AND 2 ORS.	MR. P C DEY MR. I HAQUE	GA, ASSAM SC, REVENUE
47	WP(C)/2877/2019 FIXED	PONA RAM DEKA AND 19 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MS. M CHAKRABORTY	GA, ASSAM ASSTT.S.G.I. SC, BTC
48	WP(C)/2998/2019	ABDUL WAHAB Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	SC, IWT SC, TRANSPORT
49	WP(C)/2999/2019	MAYAJAN BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	SC, IWT SC, TRANSPORT
50	WP(C)/3007/2019	MAINUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	
51	WP(C)/3017/2019	SITHI PAUL AND 2 ORS. Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS.	MR. A M MAZUMDAR MR. A Y CHOUDHURY MR. N H LASKAR	
52	WP(C)/3021/2019	M/S. SALONAH TEA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MRS N SAIKIA MS. L BORGHAIN	SC, INDUSTRIES AND COMMERCE
53	WP(C)/3026/2019	ABDUL KALAM SHEKH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM SC, REVENUE
<u>ORDER (STAY VACATING)</u>				
54	I.A.(Civil)/1072/2019 B/O in WP(C)/275/2019	STATE PROJECT DIRECTOR Versus M/S. GLOBAL AGRI SYSTEM PVT. LTD. AND	MR. K N CHOUDHURY MR. J PATOWARY	MR G UZIR

WITH
WP(C)/275/2019

M/S. GLOBAL AGRI SYSTEM PVT. LTD.
AND ANR.

MR G UZIR
MR. K BHATTACHARJEE
MR. M SAIKIA

MR. K N CHOUDHURY (R1-
R4)
GA, ASSAM
MR. J PATOWARY (R1-R4)

Versus

THE STATE OF ASSAM AND 3 ORS

WITH
55 WP(C)/276/2019

M/S. GLOBAL AGRI SYSTEM PVT. LTD.
AND ANR.

MR G UZIR
MR. K BHATTACHARJEE
MR. M SAIKIA

MR. K N CHOUDHURY (R1-
R4)
GA, ASSAM
MS. R DEKA (R1-R4)
MR. J PATOWARY (R1-R4)

Versus

THE STATE OF ASSAM AND 3 ORS

ORDERS

56 Cont.Cas(C)/568/2017
FIXED

CHUNU MIA CHOUDHURY
Versus
PRITOM CHAKRABORTY and ORS.

MR. S ISLAM
MR A HAWARI

MR. M Z AHMED
MS I JAMIR (R 2)
MR. A M DUTTA
MR. R DHAR (R-2,3 & 4)
MR B DUTTA

57 Cont.Cas(C)/431/2018
FIXED

THE GENERAL MANAGER, ROSEKANDY
TEA ESTATE
Versus
PANKAJ NATH

MR G UZIR
MR. S M BARUAH
MR. M SAIKIA

MR B D DAS
MR H K SARMA
MRS R DEKA

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LEAVE NOTE OF ADVOCATES FOR 13/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	WP(C)/2908/2019 FIXED	ARATI KONWAR Versus THE DIBRUGARH UNIVERSITY AND ANR.	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	SC, DIB. UNIVERSITY MR. A. ALAM (SC. NCTE)
65	WP(C)/3025/2019 B/O	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 5 ORS.	MD. S M RAHMAN MR D MAHANTA	SC, HIGHER EDU
ADMISSION				
66	WP(C)/6004/2014 (PERSONAL APPEARANCE), FIXED	NARAYAN DAS and 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MR.H KALITA	MR.S SAIKIA SC, SECONDARY EDUCATION SC, BTC SC, FINANCE
ORDERS				
67	Cont.Cas(C)/284/2018 FIXED	SRI GIRISH BEZBARUAH Versus SRI PHANINDRA JIDUNG	MR. S K TALUKDAR MR. A B T HAQUE	MR. A DEKA
68	Cont.Cas(C)/343/2018 (PERSONAL APPEARANCE), FIXED	KETAB ALI Versus SAJU KUMAR JADAV, A.E.S. AND 4 ORS.	MD. A. RASHID MR. M HUSSAIN	MR. B C DAS (R4) MR. S H RAHMAN (R5) MR. D A KAIYUM (R4) MR J H SAIKIA (R3) MR. N SARMA (R2) MR E HUSSAIN (R4)
69	WP(C)/2916/2019 FIXED	M/S. PRANAB DUTTA AND ANR. Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/05/2019

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2)	MR. S P ROY	06-05-2019	To	15-05-2019
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	WP(C)/2834/2019 FIXED	AYNAL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/2836/2019 FIXED	RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)

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19)	MS. A VERMA	11-05-2019	To	31-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,13th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	CRP(I/O)/127/2019 FIXED	LACHIT NATH AND ANR. Versus AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	
46	CRP(I/O)/134/2019	CHITTARANJAN PATWARI Versus M/S. L.M.COMMERCIAL HOUSE A PARTNERSHIP FIR	MR. A C SARMA MR G BHARADWAJ MR. B DEOURI	
ADMISSION				
47	MFA/116/2019	SURHAB ALI @ SAHRAB ALI Versus TJE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
48	MFA/117/2019	SMT. JOHORA BEGUM Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR B SARMA SC, NF RLY
49	MFA/118/2019	MD. ISSUB ALI CHOUDHURY @ ICHUB ALI CHOUDHURY @ ISSUB ALI AND ANR Versus THE UNION OF INDIA	MR. R C PAUL MS L DAS	MR B SARMA SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 13/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR A N AHMED	12-05-2019	To	13-05-2019

12)	MR. U SARMA	13-05-2019	To	13-05-2019
13)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
14)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
15)	MR K AGARWAL	13-05-2019	To	17-05-2019
16)	MR A KUNDU	13-05-2019	To	23-05-2019
17)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
18)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
19)	MS. A VERMA	11-05-2019	To	31-05-2019
20)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	Crl.A./165/2019 B/O	SRI NANI GOPAL DEY Versus THE STATE OF ASSAM AND ANR	MR G P BHOWMIK MRS. M HORE MS M KALITA	PP, ASSAM
	WITH I.A.(Crl.)/364/2019 in Crl.A./165/2019	SRI NANI GOPAL DEY Versus THE STATE OF ASSAM AND ANR	MR G P BHOWMIK MRS. M HORE MS M KALITA	PP, ASSAM
ORDERS				
27	Crl.A./299/2014 WITH LCR 6 FILES	PRAMILA BARMAN Versus STATE OF ASSAM and ANR	MR.S DEY MR.P SEN	PP, ASSAM
28	Crl.M.C./486/2014 in Crl.A. SL.NO.229647	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
	WITH Crl.L.P./24/2014	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
29	Crl.A./114/2016 WITH LCR 3 FILES	SRI KHOGEN CHETRI Versus STATE OF ASSAM and ANR	MR. A DASGUPTA MR. B DAS MS. B DAS MR. R SARKAR	PP, ASSAM
30	CRL.A(J)/53/2017 WITH LCR 4 FILES	MD. MIRAJUDDIN AHMED Versus THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
31	Crl.L.P./57/2017 in Crl.A./297522/2017	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus J. SATHYAMURTI ACCUSED and 2 ORS,	MR.S C KEYAL SC, CBI	

WITH
CrI.A./297522/2017
(Filing Number)

DIRECTOR CENTRAL BUREAU OF
INVESTIGATION

Versus

SHRI J. SATHYAMURTI and 2 ORS

WITH
I.A.(CrI.)/411/2017

DIRECTOR, CENTRAL BUREAU OF
INVESTIGATION

Versus

J. SATHYAMURTI ACCUSED and 2 ORS,

MR.S C KEYAL
SC, CBI

32 CrI.A./121/2018
WITH LCR 2 FILES, B/O

SHAHADAT ALI
Versus
MAZIBAR RAHMAN and ANR

MR.I H SAIKIA
MS S KANUNGOE
MR K KALITA
MR. M R CHOUDHURY

MR H R A CHOUDHURY
MR. A MANNAF
PP, ASSAM

33 CrI.A./357/2018
WITH LCR 2 FILES

EMPLOYEES STATE INSURANCE
CORPORATION
Versus
M/S PASSION CONSTRUCTION AND
SUPPLIERS AND ANR

MR. K K NANDI
MR K K S ROY

34 CrI.A./366/2018
WITH LCR 2 FILES

PRATICK ROY CHAUDHURY
Versus
MRIDUL KR. LASKAR

MR. K BHATTACHARJEE
MR J C BARMAN
MR. S DAS
MR. D BANERJEE

35 I.A.(CrI.)/361/2019
in CrI.A./2454/2019

MD. ABUL BASAR
Versus
THE STATE OF ASSAM AND 7 ORS.

MD. M H CHOUDHURY PP, ASSAM

WITH
CrI.A./2454/2019
(Filing Number)

MD ABUL BASAR
Versus
THE STATE OF ASSAM AND 7 ORS

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LEAVE NOTE OF ADVOCATES FOR 13/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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19)	MS. A VERMA	11-05-2019	To	31-05-2019
20)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	CRL.A(J)/57/2016 WITH LCR 5 FILES & P.B. 2 NOS, FIXED	KHAGEN PATAR @ TALAI PATAR Versus THE STATE OF ASSAM	MR.A BORA AMICUS CURIAE	PP, ASSAM
12	I.A.(CrI.)/218/2019 WITH OFFICE NOTE, LCR 4 FILES & P.B. 2 NOS., FIXED in CrI.A./31/2018	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. A AHMED MD. I H KHAN	MR. M H ANSARI PP, ASSAM
	WITH CrI.A./31/2018	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOUDHURY MR. I A HAZARIKA MR. M U MONDAL MS. N NASRIN MR. A AHMED MD. I H KHAN	MR. M H ANSARI MS J SAIKIA PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
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15)	MR K AGARWAL	13-05-2019	To	17-05-2019
16)	MR A KUNDU	13-05-2019	To	23-05-2019
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18)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
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20)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
33	CRP/204/2017 B/O	SHEHAU GUTE Versus BHAGA SINGH	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	
34	CRP/97/2018	RANJIT DAS Versus RUBI DAS PAUL	MR. S C BISWAS MS. P CHAKRABORTY MR. B CHOWDHURY MS A DAS MS. J GHOSH MR P BANERJEE	MR. U N CHATTRY MR. O LASKAR
35	CRP/44/2019 CAVT. NO.01110/2019 FIXED	SURESH MALOO Versus NAKUL CHOUDHURY AND 4 ORS.	MR. D MOZUMDER MR. S BISWAS MS. J KAKOTI	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE FOR CAVEATOR
36	RFA/49/2019	SRI PANKAJ ROY AND ANR Versus SMTI. SANGITA PATOA AND ANR	MR. D MOZUMDER MR. S BISWAS	
	WITH I.A.(Civil)/1569/2019 in RFA/49/2019	SRI PANKAJ ROY AND ANR Versus SMTI. SANGITA PATOA AND ANR	MR. D MOZUMDER MR. S BISWAS	
ORDERS				
37	I.A./1411/2015 WITH LCR, FIXED in CRP/184/2015	ON THE DEATH OF MONOHAR DAS HIS LEGAL HEIRS PURNIMA DAS and 2 ORS. Versus MD. MIR HUSSAIN and ANR.	MR.K N KALITA MSJ BHUYAN MR.A K DAS MSP MEDHI	MR.S NATH(R-1&2) MR.H DAS(R-1&2)
	WITH CRP/184/2015	MONOHAR DAS Versus MD. MIR HUSSAIN and ANR.	MR.K N KALITA MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H GUPTA MR H GUPTA
	WITH I.A.(Civil)/1374/2019 in CRP/184/2015	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS MR. M J GOGOI	MR S NATH MR H GUPTA

38	RFA/77/2017 CAVT. NO. 623/2017 FIXED	OLIVE TEA PLANTATION PRIVATE LIMITED Versus SMT SUNITA AGARWALA and 10 ORS	MR. T J MAHANTA MR. V K BAROOAH MR. S BAISHYA MR. S S DUTTA	MR. P K ROY MR. S CHAKRABORTY MR. C K S BARUAH, GOVT. ADVOCATE (R - 36, R - 37, R - 39) MS. M DUTTA FOR CAVEATOR MS. A CHAKRABORTY
39	RFA/123/2017 WITH LCR, FIXED	SHRI NAGENDRA NATH LAHKAR Versus MRS BIJULI KALITA	MR.B D DAS MR.R C SAIKIA MR.H K SARMA MS.R DEKA	MR H K SARMA
	WITH I.A.(Civil)/3799/2017 in RFA/123/2017	SHRI NAGENDRA NATH LAHKAR Versus MRS BIJULI KALITA	MR.B D DAS MR.R C SAIKIA MR.H K SARMA MS.R DEKA	
40	I.A.(Civil)/4407/2018 WITH LCR, FIXED in RFA/150/2018 WITH RFA/150/2018	ALI AKBAR Versus MUSSTT. RUKIA BEGUM	MR. M H LASKAR	
		ALI AKBAR Versus MUSSTT RUKIA BEGUM	MR. S ROY MR. M H LASKAR	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ
41	Review.Pet./40/2019 in CRP 177/18(D/O), FIXED	SRI RAMESHWAR RAI Versus SRI NEPAL CHANDRA DEY	MR G P BHOWMIK MS P CHETIA	MR. B PATHAK MR. A S DHILLON
42	I.A.(Civil)/75/2019 WITH LCR, FIXED in RSA/138/2005 WITH RSA/138/2005 WITH I.A.(Civil)/76/2019 in RSA/138/2005 WITH I.A.(Civil)/77/2019 in RSA/138/2005	FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID SARKAR, HIS LEGAL HEIRS REPRESENTING AND 2 ORS. FOIZIA BEGUM Versus ABDUL HAMID SARKAR AND ORS FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID, HIS LEGAL HEIRS REPRESENTING AND 2 ORS. FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID SARKAR ,HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK MR G P BHOWMIK MR G P BHOWMIK	MR A D CHOUDHURY MR.H SARMA MS. M BHARALI MR A D CHOUDHURY MR A D CHOUDHURY
43	I.A.(Civil)/336/2019 FIXED in RSA/12648/2018 WITH RSA/12648/2018 (Filing Number)	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS Versus TUTA MIA LASKAR MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS Versus TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. A H M R CHOUDHURY
44	I.A.(Civil)/796/2019 FIXED in RSA/260806/2015 WITH RSA/260806/2015 (Filing Number) WITH I.A./1690/2016	PIJUSH PANDIT Versus MADAN CHANDRA PAUL and 4 ORS, SRI PIJUSH PANDIT Versus SRI MADAN CHANDRA PAUL and 9 ORS PIJUSH PANDIT Versus MADAN CHANDRA PAUL and 9 ORS,	MR B SARMAH MR S BARMAN MR. B SARMA MR.S BARMAN	MR A SARMA MR. J LASKAR MR.A SARMAR- 1-3 MR.M A LASKAR(R- 1-3) MR.J LASKAR(R- 1-3)

	WITH I.A.(Civil)/790/2019	PIJUSH PANDIT Versus SRI MADAN CHANDRA PAUL AND 4 ORS	MR B SARMAH MR S BARMAN	MR. J LASKAR MR. A SARMAH
45	I.A.(Civil)/1489/2019 FIXED in RSA/308815/2017 WITH RSA/308815/2017 (Filing Number)	SRI RAMPOTI KOIRY AND 3 ORS. Versus SRI RAJ KUMAR KOIRY	MR. A K HUSSAIN MR. B HUSSAIN	
46	I.A.(Civil)/1536/2019 FIXED in RSA/4434/2019 WITH RSA/4434/2019 (Filing Number)	SRI RAMPOTI KOIRY and 3 ORS Versus SRI RAJ KUMAR KOIRY KHALEDA BEWA @ BEGUM AND 2 ORS Versus MUSTIKA YESMIN	MR.D K DAS MS.L GOGOI	MR. J LASKAR MR F Z MAZUMDER
47	I.A.(Civil)/1617/2019 in RSA/1034/2019 WITH RSA/1034/2019 (Filing Number)	SRI BIRENDRA NATH DAS Versus NIRADA NATH SRI BIRENDRA NATH DAS Versus NIRADA NATH		MR. SHEELADITYA

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LEAVE NOTE OF ADVOCATES FOR 13/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	MACApp./271/2019	ANANDA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	
29	MACApp./272/2019	SRI PINKU BORO Versus SRI RINKU KUMAR BORO AND 2 ORS.	MR. J KALITA MR N SARMA MR. D PEGU	
30	MACApp./273/2019	SRI JAY PRAKASH SHARMA Versus SUNANDA CHAKRABORTY AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
ORDERS				
31	MACApp./70/2018 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus ON THE DEATH OF SMTI. MINITA BARUAH HER LEGAL HEIR MD. MRIDUL UDDIN and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P BORAH MRS K M SAIKIA
	WITH CO/25/2018 in MACApp./70/2018	SMTI MINITA BARUAH Versus THE CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. P BORAH MRS K M SAIKIA	MR. R GOSWAMI
	WITH I.A.(Civil)/396/2018 in MACApp./70/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus MD. MRIDUL UDDIN and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3239/2018 in MACApp./70/2018	SMTI MINITA BARUAH Versus THE CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. P BORAH MRS K M SAIKIA	MR. R GOSWAMI
	WITH I.A.(Civil)/3241/2018 in MACApp./70/2018	SMTI MINITA BARUAH Versus THE CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. P BORAH MRS K M SAIKIA	MR. R GOSWAMI
32	I.A.(Civil)/1409/2019 FIXED in MACApp./163/2018	PRAMILA BALA ROY Versus M/S UNITED INDIA INSURANCE CO. LTD.	MR. A R AGARWALA	MR. A AHMED

WITH
MACApp./163/2018

M/S UNITED INDIA INSURANCE CO. LTD MR A AHMED

Versus

PRAMILA BALA ROY AND 2 ORS

33 I.A.(Civil)/1619/2019
in MACApp./3610/2019

SRI SHAHIDUL ISLAM

MR. I H LASKAR

Versus

THE ORIENTAL INSURANCE CO. LTD.
AND 2 ORS.

MR. P K DEKA

MD. S ALOM

MR. M S ALAM

WITH
MACApp./3610/2019
(Filing Number)

SRI SHAHIDUL ISLAM

MR. P K DEKA

Versus

THE ORIENTAL INSURANCE CO. LTD AND
2 ORS

HEARING

34 MACApp./58/2018
WITH LCR, FIXED

KHAIRUN NEHAR and 4 ORS

MR.D BARUAH

MR. R SARMA(R4)

Versus

THE UNION OF INDIA

MR. S ALIM

MR. S C KEYAL

MR. S ALIM

MR. R TALUKDAR(R4)

MR.K ISLAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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13)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
14)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
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19)	MS. A VERMA	11-05-2019	To	31-05-2019
20)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,13th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./1138/2019	ABDUL ROSID MONDAL @ RIPON Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN KAKALI DEVI	PP, ASSAM
51	Bail Appln./1139/2019	DEBA KANTA RABHA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MS. I GOGOI	PP, ASSAM
52	Bail Appln./1140/2019	TARUN RAJKHOWA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
53	Bail Appln./1141/2019	MD SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	PP, ASSAM
54	Bail Appln./1142/2019	BIPLAB TALUKDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
55	Bail Appln./1143/2019	BHUPEN DAS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
56	Bail Appln./1144/2019	TRIKEN RAJBANGSHI Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR. D PEGU	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
57	Bail Appln./1145/2019	AHMED ALI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
58	Bail Appln./1146/2019	PAWAN PAREEK Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI MS. L TALUKDAR	PP, ASSAM
59	Bail Appln./1147/2019	BIPLAV ADHIKARI Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR S HUSSAIN	PP, ASSAM
60	Bail Appln./1148/2019	MD. NAZIMUDDIN BORBHUYAN AND ANR. Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
61	Bail Appln./1149/2019	NUR HOQUE Versus THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
62	Bail Appln./1150/2019	GOLAP SARMA Versus THE UNION OF INDIA	MR. A GANGULY MR T CHHETRI	SC, NF RLY

63	Bail Appln./1151/2019	GOBINDA GUHA AND ANR. Versus THE UNION OF INDIA	MR. A GANGULY MR T CHHETRI	SC, NF RLY
64	Bail Appln./1152/2019	TOSER ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
65	Bail Appln./1153/2019	SAMSUL HAQUE AND 2 ORS. Versus STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
66	Bail Appln./1154/2019	ARFAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A S TAPADER	PP, ASSAM
67	Bail Appln./1155/2019	SRI PRASANTA DAS Versus THE STATE OF ASSAM	MR Z KAMAR MR G R A MOTTAQUEE	PP, ASSAM
68	Bail Appln./1156/2019	NIKUNJA KATHAR Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	PP, ASSAM
<u>MOTION</u>				
69	AB/1395/2019	NASIR UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
70	AB/1396/2019	MOBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
71	AB/1397/2019	SALIMUDDIN AHMED AND 7 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN	PP, ASSAM
72	AB/1398/2019	SUDIPTA SAHA Versus THE STATE OF ASSAM	MR J C DAS MS. J RABHA	PP, ASSAM
73	AB/1399/2019	MD. MAIN UDDIN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
74	AB/1400/2019	GHANA KOCH AND 2 ORS. Versus THE STATE OF ASSAM	MR. D SARMAH MS. K JAIN	PP, ASSAM
75	AB/1401/2019	GOKUL SARMA Versus THE STATE OF ASSAM	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. R K NAZIR MR. B HAZARIKA	PP, ASSAM
76	AB/1402/2019	NUR HOSSEN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
77	AB/1403/2019	KAUSHIK RANJAN DAS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
78	AB/1404/2019	AIJUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
79	AB/1405/2019	KUMAR DEBASISH DAS Versus THE STATE OF ASSAM	MR. R S MISHRA MR. P BORDOLOI	PP, ASSAM
80	AB/1406/2019	AZIZUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
81	AB/1407/2019	AMIT NANDY Versus THE STATE OF ASSAM	MR. S BANIK	PP, ASSAM
82	AB/1408/2019	JAHIDUL SIKDAR @ JAIDUL ALI @ JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE MR. S H SIKDAR	PP, ASSAM

83	AB/1409/2019	IKBAL BAHAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
84	AB/1410/2019	JEHERUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH MS D CHOWDHURY	PP, ASSAM
85	AB/1411/2019	MAIDUL ISLAM AND 21 ORS. Versus THE STATE OF ASSAM	MR. N ISLAM MR. M HUSSAIN MR. N UDDIN	PP, ASSAM
86	AB/1412/2019	MOTLEB ALI AND 4 ORS. Versus STATE OF ASSAM	MR. S H SIKDAR M N KHAN	PP, ASSAM
87	AB/1413/2019	NIKHIL BISWAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK MS. R BORA	PP, ASSAM
88	AB/1414/2019	AKAMAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. P S BISWAS MR. D BANIA	PP, ASSAM

BAIL HEARING (BA)

89	Bail Appln./904/2019 B/O	SIBU KUJUR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR A J GHOSH	PP, ASSAM
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BAIL HEARING

90	AB/1022/2019 FIXED	RAMESH ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. M HOSSAIN	PP, ASSAM
91	AB/1028/2019 FIXED	ABDUL MATIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
92	AB/1125/2019	INAMUL MAZID Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. K SARMA MR. D DAS MR. B J TALUKDAR	PP, ASSAM
93	AB/1265/2019 FIXED	BHARATI CHETIA @ BHARATI BORUAH CHETIA Versus THE STATE OF ASSAM	MD S ALI MR. N DUBEY MR B DAS MR D J ADHIKARY	MR. S N ADHYAPAK (INFORMANT) MS. B (INFORMANT) PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,13th May 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
25	Crl.Rev.P./155/2019	ABDUL RASHID Versus MARJINA BIBI	MR. B K SARMA MR. B C DAS	
26	Crl.Rev.P./191/2019	CHANDRA KUMAR SHARMA Versus BHUPEN KUMAR BARUAH AND ANR.	MR. G PATOWARY MR. R PHUKAN	PP, ASSAM (R2)
	WITH I.A.(Crl.)/358/2019 in Crl.Rev.P./191/2019	CHANDRA KUMAR SHARMA Versus BHUPEN KUMAR BARUAH AND ANR.	MR. G PATOWARY MR. R PHUKAN	PP, ASSAM (R2)
27	Crl.Rev.P./192/2019	MANIK CHANDRA PRODHANI Versus SMT. ANIMA PRODHANI AND ANR.	MR M J QUADIR MR. K MIRA	PP, ASSAM (R2)
28	Crl.Rev.P./193/2019	JITU SARMA Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR A DUTTA MR. T CHAKRABORTY	ADDL PP,ASSAM
	WITH I.A.(Crl.)/362/2019 in Crl.Rev.P./193/2019	JITU SARMA Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR A DUTTA MR. T CHAKRABORTY	ADDL PP,ASSAM
29	Crl.Pet./459/2019 FIXED	KAMAL CH. NATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
30	Crl.Pet./463/2019 FIXED	NITYANANDA KAMAN Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
31	Crl.Pet./467/2019 FIXED	NITYANANDA KAMAN Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
32	Crl.Pet./468/2019 FIXED	NITYANANDA KAMAN Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM

33	Crl.Pet./503/2019 FIXED	MD. FARUQUE HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
34	Crl.Pet./511/2019	SURENDRA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. K D CHETRI	PP, ASSAM
35	Crl.Pet./512/2019	ALOM MONDAL @ ALAM MONDAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM	PP, ASSAM
36	Crl.Pet./513/2019	RAJIV KUMAR YADAV Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. R CHOUDHURY	PP, ASSAM
37	Crl.Pet./514/2019	JEL HOQUE FAKIR Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
ADMISSION				
38	Crl.Pet./1076/2018 FIXED	BIDHAN CHANDA @ BIPLAB Versus THE STATE OF ASSAM AND ANR	MR. R DE MR. F A HASSAN	MRS. S ROY (R2) MS. I DAS (R2) PP, ASSAM
BAIL HEARING (BA)				
39	Bail Appln./851/2019 (PART-HEARD), FIXED	DEBESWAR BASUMATARY Versus THE NARCOTICS CONTROL BUREAU	MR. A M BORA MR. D GOGOI MR. S BORTHAKUR	SC, NCB
BAIL HEARING				
40	AB/617/2019 FIXED	MALEK ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN MRS. K DEVI MR J RAHMAN	PP, ASSAM
ORDERS				
41	I.A.(Crl.)/357/2019 Crl.Pet. 85/19(D/O), B/O in Crl.Pet./85/2019	RATNA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MRS. A DAS MR. P S BISWAS	PP, ASSAM
42	I.A.(Crl.)/360/2019 Crl.Rev.P. 143/2019 (Disposed), B/O in Crl.Rev.P./143/2019	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR N AHMED MR. S RANA	PP, ASSAM
43	I.A.(Crl.)/363/2019 WITH OFFICE NOTE, B/O in Crl.Pet./270/2019	PABAN MANTA Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	PP, ASSAM
	WITH Crl.Pet./270/2019	PABAN MANTA Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,13th May 2019]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
33	WP(C)/652/2015 FIXED	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) MS.C TALUKDAR(R- 3, 4, & 6 to11) SC, BTC
	WITH MC/852/2015 in WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH I.A.(Civil)/946/2016 in WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR Versus PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MS.P R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC
<u>ORDERS</u>				
34	I.A.(Civil)/1571/2019 CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST. in WP(C)/4801/2015	SADOW ASOM HATIPHANDI SANMILAN (UNION) Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K KOTOKY MR. N BORUAH	GA, ASSAM SC, FOREST ASSTT.S.G.I.

HEARING

35	WP(C)/7390/2013 FIXED, P/HEARD	AMBARISH BUILDERS PVT. LTD and ANR. Versus THE UNION OF INDIA and ORS	MR.D DAS MR S KHOUND	GA, ASSAM MR.A K BORA C.G.C. MR.S SARMA MR.T K BHUYAN MR.M PHUKAN(R- 1-6) ASSTT.S.G.I. SC, C.G.C.
	WITH MC/595/2014 in WP(C)/7390/2013	THE SPORTS AUTHORITY OF INDIA . Versus AMBARISH BUILDERS PVT. LTD and ANR.	MR.A K BORA SC, C.G.C.	GA, ASSAM MR.D DAS MR S KHOUND ASSTT.S.G.I.
36	Cont.Cas(C)/74/2014	AMBARISH BUILDERS PVT. LTD. and ANR. Versus ANJAN SARMA and 2 ORS	MR.D DAS MR S KHOUND	MR.A SARMA MR.A K BORA C.G.C. MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.M PHUKAN(R-3) MS.B BARUAH MS.A SHARMA

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